

**Government of Jammu and Kashmir**  
**Home Department**  
Civil Secretariat, Srinagar/Jammu

**Notification**  
**Srinagar, the 14th August, 2022.**

**S.O 378.-** In exercise of the powers conferred by sub-section (3) of section 43 of the Police Act, 1983, the Government of Jammu and Kashmir hereby directs that after rule 172-A of the Jammu and Kashmir Police Rules, 1960, the following shall be inserted as rule 172-B; namely:-

***“172-B. Reservation of vacancies for Ex-Agniveers***

*There shall be a horizontal reservation to the extent of 10% of the available vacancies in direct recruitment at the level of Constable in Jammu and Kashmir Police for Ex-Agniveers, who have completed their term of engagement. The reservation so earmarked shall be in addition to the reservation provided to Ex-Servicemen that already exists in Jammu and Kashmir Police and shall not be carried forward to the subsequent year, in case eligible candidates are not available”.*

**By order of the Government of Jammu and Kashmir.**

Sd/-

**(Raj Kumar Goyal), IAS**  
Financial Commissioner/  
Additional Chief Secretary

No: HOME-PNG/133/2022-01 (CC 199199)

Dated:14.08.2022

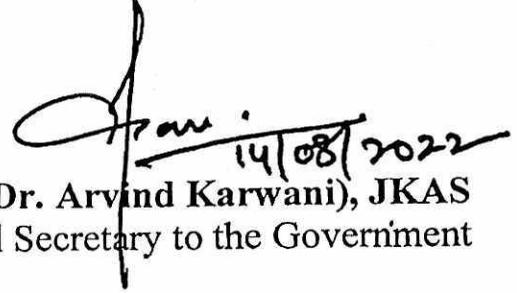
**Copy to the:-**

1. Learned Advocate General, J&K.
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lt. Governor, J&K.
4. Principal Secretary to the Government, General Administration Department.
5. Principal Secretary to the Government, ARI & Trainings Department.
6. Commissioner/Secretary to the Government, Social Welfare Department.

7. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
8. Director Information & Public Relations, J&K.
9. Director Archives, Archaeology and Museums, J&K.
10. General Manager, Government Press, Jammu/Srinagar, for publication in the extra-ordinary issue of the Government Gazette.
11. Private Secretary to the Chief Secretary, J&K.
12. Private Secretary to Financial Commissioner (Additional Chief Secretary) Home Department.
13. I/c Website, Home Department.

**Copy also to the:-**

Additional Secretary (JKL), Ministry of Home Affairs, Government of India.

  
14/08/2022  
(Dr. Arvind Karwani), JKAS  
Additional Secretary to the Government